

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.42/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD V/S M/S KRV CARRIERS INDIA PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhindra Maheshwari, Adv. : *For the Financial Creditor*
Sh. M.K. Sherwani, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** It is stated by the Ld. Counsel representing the Corporate Debtor that the counter affidavit is ready and the same would be filed on or before 20.11.2023 with an advance copy to be supplied to the counsel opposite.
- 2.** Let the needful be done within the aforesaid stipulated period.
- 3.** The matter be adjourned for further hearing on 19th December, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

10th November, 2023

*Kavya Prakash Srivastava
(Stenographer)*